

8 x 13 cm

FORM B	
PUBLIC ANNOUNCEMENT	
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)	
FOR THE ATTENTION OF THE STAKEHOLDERS OF ADHILS BUILDERS AND DEVELOPERS PVT LTD.	
Sl. No.	PARTICULARS
1.	Name of corporate debtor
2.	Date of incorporation of corporate debtor
3.	Authority under which corporate debtor is incorporated / registered
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor
5.	Address of the registered office and principal office (if any) of corporate debtor
6.	Date of closure of Insolvency Resolution Process
7.	Liquidation commencement date of corporate debtor (Date of receipt of NCLT Order)
8.	Name and registration number of the insolvency professional acting as liquidator
9.	Address and e-mail of the liquidator, as registered with the Board
10.	Address and e-mail to be used for correspondence with the liquidator
11.	Last date for submission of claims

ADHILS BUILDERS AND DEVELOPERS PVT LTD
07/12/2011
RoC-Ernakulam
U45200KL2011PTC029982
ADILS, KANNANALLOOR P.O. KOLLAM KOLLAM KL 691576 IN
28/08/2020
07/09/2020
K P. Dileep
Regn.No: IBBI/PA-001/IP-P01310/2018-19/12220
K P. Dileep
Veluthedath House, Ponnurrunni, Vyttila PO, Cochin-682019
Email Address: kpdileep57@gmail.com
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Email Address: kpdileep57@gmail.com
07/10/2020

Notice is hereby given that the National Company Law Tribunal Kochi Bench has ordered the commencement of liquidation of the ADHILS BUILDERS AND DEVELOPERS PVT LTD on 28/08/2020 [date of passing of order of liquidation under section 33 of the Code].
The stakeholders of ADHILS BUILDERS AND DEVELOPERS PVT LTD are hereby called upon to submit their claims with proof on or before 07/10/2020, to the liquidator at the address mentioned against item No.10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.
Submission of false or misleading proof of claims shall attract penalties.

Date : 11/09/2020
Place : Kochi

Name and signature of liquidator: 
K P. Dileep
Registration No: IBBI/PA-001/IP-P01310/2018-19/12220

DILEEP.K.P
INSLOVENCY PROFESSIONAL
VELUTHEDATH HOUSE, PONNURUNNI
VYTTLA.P.O,KOCHI-682019
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